Ð ITEM NO.33 COURT NO.13 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 14884/2015 in Criminal Appeal Diary No(s). 28844/2015

SOM PAL SINGH, ADVOCATE Appellant(s)

VERSUS

REGISTRAR,
HIGH COURT OF JUDICATURE AT ALLAHABAD & OTHERS Respondent(s)
(For exemption from surrendering and office report)

Date : 14/09/2015 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

CRLMP. 14884 of 2015 for exemption from surrendering is allowed.

(Neeta)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.09.14
17:00:27 IST
Reason: